

ITEM NO.19

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1756/2024

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

GAYA SHANKER ALIAS DAYA SHANKER

Respondent(s)

)

Date : 30-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.
Mr. Shashank Pachauri, Adv.

For Respondent(s)

Mr. Aabhas Parimal, Adv.
Mrs. Sujata Kumari Muni, Adv.
Mr. Akash Kakade, Adv.
Mr. Somanatha Padhan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Await original records from the High Court as well as
Trial Court. D.O. letter be issued.

List again on 22.10.2024.

SUJATA SINGH
Registrar

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